



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 19.11.2025

NOTICE

Please take notice that the following matters listed in the Court – II on 19.11.2025 will not be taken up. The next date of hearing in the matter is **20.11.2025**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Competition App. (AT) No. 34 of 2018 Part Heard	Indo National Ltd. Vs. Competition Commission of India & Ors. With	Anuj Berry	Udayan Jain-R1 Davander Prasad-Deput Director Law, CCI Tarun Douadi Logna Panda-R3
2.	Competition App. (AT) No. 22 of 2018 Part Heard	Eveready Industries India Ltd. (Eveready) Vs. Competition Commission of India & Ors. With	Sagardeep Singh Rohan batra Rishabh Bhargava Harsh V. Arora	Udayan Jain-R1 Manika Brar-R2 Kalyani Singh-R3 Davander Prasad-Deput Director Law, CCI Tarun Douadi Diliban VaradarajanR2
3.	Competition App. (AT) No. 28 of 2018 Part Heard	Shri Indranil Roy Chowdhury Vs. Competition Commission of India & Ors. With	Sagardeep Singh Rohan batra Rishabh Bhargava	Ishkanan Singh –R1 Anandh Venkaramani Diliban Varadarajan- R2

4.	Competition App. (AT) No. 29 of 2018 Part Heard	Shri Partha Biswas Vs. Competition Commission of India & Ors. With	Sagardeep Singh Rohan batra Rishabh Bhargava	Ishkanan Singh –R1 Tarun Douadi Logna Panda-R3 Anandh Venkaramani
5.	Competition App. (AT) No. 30 of 2018 Part Heard	Shri Kunal Gupta Vs. Competition Commission of India & Ors. With	Sagardeep Singh Rohan batra Rishabh Bhargava	Ishkanan Singh –R1 Tarun Douadi Logna Panda-R3 Anandh Venkaramani
6.	Competition App. (AT) No. 31 of 2018 Part Heard	Shri Amritanshu Khaitan Vs. Competition Commission of India & Ors. With	Sagardeep Singh Rohan batra Rishabh Bhargava	Ishkanan Singh –R1 Tarun Douadi Logna Panda-R3 Anandh Venkaramani
7.	Competition App. (AT) No. 32 of 2018 Part Heard	Shri Suvamoy Saha Vs. Competition Commission of India & Ors. With	Sagardeep Singh Rohan batra Rishabh Bhargava	Ishkanan Singh –R1 Tarun Douadi Logna Panda-R3 Anandh Venkaramani
8.	Competition App. (AT) No. 33 of 2018 Part Heard	Shri Anil Bajaj Vs. Competition Commission of India & Ors. With	Sagardeep Singh Rohan batra Rishabh Bhargava	Ishkanan Singh –R1 Tarun Douadi Logna Panda-R3 Anandh Venkaramani

9.	Competition App. (AT) No. 37 of 2018 Part Heard	Hemant Gupta Vs. Competition Commission of India With	A. Chakrabarty	Udayan Jain-R1 Tarun Douadi Logna Panda-R3
10.	Competition App. (AT) No. 38 of 2018 Part Heard	P. Dwaraknath Reddy Vs. Competition Commission of India With	A. Chakrabarty	Udayan Jain-R1 Tarun Douadi Logna Panda-R3
11.	Competition App. (AT) No. 39 of 2018 Part Heard	R.P. Khaitan & Ors. Vs. Competition Commission of India	A. Chakrabarty	Udayan Jain-R1 Tarun Douadi Logna Panda-R3

By order of Hon'ble Chairperson
-Sd/-
Registrar (I/c)